GOVERNMENT OF INDIA MINISTRY OF SHIPPING LOK SABHA

UNSTARRED QUESTION NO.2670

TO BE ANSWERED ON 1st DECEMBER, 2016 INLAND WATERWAYS

2670. DR. RAVINDRA BABU:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) the details of funds allocated and released by the Union Government to various States including Andhra Pradesh for development of inland waterways during each of the last three years and the current year, State-wise;
- (b) the steps taken/being taken by the Government to develop inland waterways in Andhra Pradesh including the East and West Godavari districts having enormous potential for the purpose; and
- (c) the time-frame set for completion of work on the said projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a) A Central Sector Scheme under the Ministry of Shipping is in operation for development of Inland Water Transport (IWT) in the North-Eastern States of India including Sikkim. Under this Scheme, proposals are submitted by the NE States and 100% grant is provided by the Union Government for the projects sanctioned. Other than this, there is no Scheme under which funds are transferred by the Union Government directly to the State Governments for development of IWT sector. Inland Waterways which are declared as the 'National Waterways' are being developed by the Inland Waterways Authority of India (IWAI), a statutory autonomous body of the Ministry of Shipping subject to feasibility and availability of resources.

The details of funds released to the States of the NE Region under the Central Sector Scheme since 2013-14 are given below:-

(Rs. in crore)

State	Funds released under Central Sector Scheme for development of IWT in NE States			
	2013-14	2014-15	2015-16	2016-17
Assam	1.2152	1.0666	Nil	Nil
Manipur	Nil	Nil	1.20	Nil
Mizoram	Nil	Nil	Nil	0.1145
Tripura	Nil	Nil	2.00	Nil

(b)&(c): To undertake development of National Waterway-4, a proposal has been mooted for setting up a Special Purpose Vehicle (SPV) with the Government of Andhra Pradesh. The time schedule for completion of projects regarding development of NW-4 would be considered and decided by the SPV.
